

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 230
ANSWERED ON 22.12.2022

SETTING UP OF SOLAR PARKS

+*230. SHRI DURGA DAS (D.D.) UIKEY
SHRI RODMAL NAGAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has approved setting up of new solar parks in the country, especially in Madhya Pradesh and if so, the details thereof;
- (b) whether the Government proposes to set up solar power plants in tribal areas of Madhya Pradesh also and if so, the details thereof;
- (c) if not, the time by which such plants are likely to be set up in the said areas;
- (d) the efforts being made by the Government to increase the capacity of solar power generation; and
- (e) the efforts being made by the Government to make the power distribution system accessible to the general public in hilly and plateau regions of the country?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 230 FOR 22.12.2022 REGARDING SETTING UP OF SOLAR PARKS

(a) to (e) Based on the proposals received from the States, Government have approved 57 solar parks of aggregate capacity 39,285 MW to 13 States, including Madhya Pradesh, in the country. Government of Madhya Pradesh have reported that Solar plants are planned based on the availability of contiguous and barren land parcels. It has further reported that as of now, no solar plants are proposed in tribal areas of Madhya Pradesh.

The details of steps taken by Government to promote renewable energy, including solar energy, in the country, inter-alia, include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of a trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules 2002 (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy power including solar power through exchanges.

The Government is also implementing various schemes for promotion of solar energy in the country. The details of presently functional solar schemes are given at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 230 FOR 22.12.2022 (10TH POSITION) REGARDING SETTING UP OF SOLAR PARKS

DETAILS OF PRESENTLY FUNCTIONAL SOLAR SCHEMES

1. Scheme for Development of solar parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, transmission system (internal and external), pooling stations, water feasibility is developed with all statutory clearances/ approvals. Thus the solar project developers have plug and play benefit.
2. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranches- I & II).
4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. The scheme is not only beneficial to the farmers but also States and DISCOMs. States will save on subsidy being provided for electricity to agriculture consumers and DISCOMs get cheaper solar power at tail end saving transmission and distribution losses.
5. Rooftop Solar Programme Phase II for grid connected solar rooftop power plants. Under this Programme, subsidy is provided for residential sector and performance linked incentives to DISCOMs for achieving capacity addition in rooftop solar above baseline.
6. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC)-
 - (i) Intra-State Transmission System Green Energy Corridor Phase-I
 - (ii). Intra-State Transmission System Green Energy Corridor Phase-II